

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 113**  
**IB-129/(ND)/2021**

**IN THE MATTER OF:**

Aditya Kumar

Vs.

Perfect Buildwell Pvt. Ltd.

....Applicant

....Respondent

**Order under Section 9 of IBC**

**Order delivered on 06.07.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant

:

For the Respondent

: Mr. Mayank Goel,Adv.

**ORDER**

Learned Counsel seeks and is granted last chance to comply the order dated 01<sup>st</sup> April 2021 within one week.

List on 14.09.2021.

Sd/-  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

Sd/-  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**